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**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
WESTERN ZONE BENCH, PUNE**

Original Application No. 50/2020

Tanaji Gambhire

... Applicant

V/s.

Chief Secretary & Ors.

... Respondents

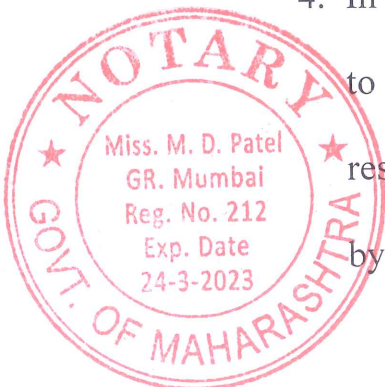
**REPLY AFFIDAVIT BY RESPONDENT NO. 2,
STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT
AUTHORITY**

I, Dattatray Suryakant Bhalerao, working as Scientist II & Under Secretary, Environment and Climate Change Department, Government of Maharashtra do hereby state on solemn affirmation as under –

I am well conversant with the facts of the present case and I am competent to swear this Affidavit based upon the records available with this office.

M. D. Patel

1. The present original application pertains to alleged illegalities at a project named as "River Villa" which is a Bungalow Plot project undertaken by Respondent No. 12- M/s. Jare Group & Respondent No. 13- M/s. V Square situated at Survey No. 90(P), Near River Residency, Village-Chikhali, Taluka-Haveli, District-Pune within the limit and jurisdiction of Pimpri-Chinchwad Municipal Corporation (PCMC).
2. It is alleged that the entire project is affected by Blue Flood Line of River Indrayani, construction has been undertaken by the PP by doing dumping of construction debris from River Residency Project undertaken by Respondent no. 13 and thereby doing reclamation in the river and hence the project is illegal.
3. According to the information and records available with this office, no application for EC for the said project has been received and SEIAA has not granted any EC to the said project.
4. In light of the above averments, this respondent craves leave to file any additional reply as and when required. It is respectfully prayed that Environment Department shall abide by any orders and directions issued by the Hon'ble Tribunal.



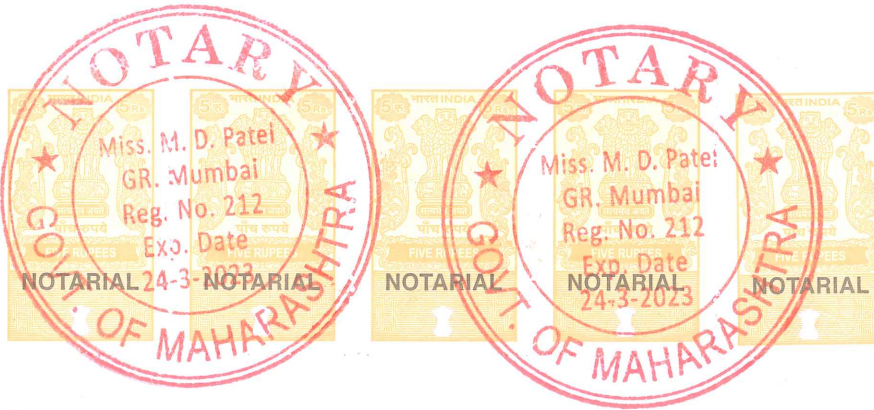
M. D. Patel

Whatever is stated above is true and correct to the best of my knowledge, ability and belief and I affirm it to be true.

(Dattatray Suryakant Bhalerao)
Scientist II & Under Secretary,
Environment & CC Department,
Government of Maharashtra

Place: Mumbai

Date: 13/02/2023





MISS. M. D. PATEL
ADVOCATE & NOTARY
KALBAH ROAD
KALBAH ROAD, CHANDRANAGAR
MUMBAI - 400 007



VERIFICATION

I, Dattatray Suryakant Bhalerao, Age- 39, working as Scientist II & Under Secretary, Environment and Climate Change Department, Government of Maharashtra, having my office address at 15th floor, New Administrative Building, Mantralaya, Mumbai-400 032, do hereby verify and declare that the statements made in the aforesaid Para's are true and correct to the best of my knowledge and information and I believe the same to be true and that nothing material has been concealed therefrom.

Solemnly affirmed on this 13th day of the February, 2023 at 
Mumbai.


(Dattatray Suryakant Bhalerao)
Scientist II & Under Secretary,
Environment & CC Department,
Government of Maharashtra

Identified by me



BEFORE ME

M. D. Patel
13-2-2023
Sr. No. 60
Bk. No. 1

MISS M. D. PATEL
ADVOCATE & NOTARY
Kohiar House,
4, Dhuswadi, Dhobitalao,
MUMBAI - 400 002.